



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,21st February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
50	Bail Appln./479/2025 B/O	ABDUL HANNAN LASKAR @ ABDUL HANNAN Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
51	Bail Appln./484/2025 B/O	HABIBAR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
MOTION				
52	AB/417/2025 B/O	MAINUL HOQUE Versus THE STATE OF ASSAM	MR. H RAHMAN DR. P AGARWAL MS. S NATH	PP, ASSAM
53	AB/418/2025 B/O	MAJAR ALI Versus THE STATE OF ASSAM	MR. H RAHMAN DR. P AGARWAL MS. S NATH	PP, ASSAM
54	AB/419/2025 B/O	MABJAL HOQUE Versus THE STATE OF ASSAM	MR. H RAHMAN DR. P AGARWAL MS. S NATH	PP, ASSAM
BAIL HEARING (BA)				
55	Bail Appln./226/2025 WITH CASE RECORD(SCANNED COPY), B/O	ALTAP HUSSIAN @ ALTAF SK Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	PP, ASSAM
BAIL HEARING				
56	AB/3406/2024 FIXED	DEBASISH BARUA Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL MR J ISLAM MR J ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
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22)	K U AHMED	21-02-2025	To	27-02-2025
23)	MR. S SARMA	21-02-2025	To	25-02-2025
24)	MR. A K PURKAYASTHA	21-02-2025	To	21-02-2025
25)	MR. S C KEYAL	20-02-2025	To	22-02-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
37	WP(C)/6127/2024 B/O	DEBIKA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, HIGHER EDU
MOTION				
38	WP(C)/1005/2025 B/O	DR. JAHER ALI Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	SC, HIGHER EDU
ADMISSION				
39	WP(C)/1442/2023 FIXED	PINAJ NASIRI Versus THE STATE OF ASSAM AND 3 ORS	MS. S CHUTIA MS. P CHUTIA	SC, HIGHER EDU
ORDERS				
40	I.A.(Civil)/509/2025 (CONNECTED WITH ITEM NO. 5 IN THE DAILY LIST) in WP(C)/6931/2024	GIRISH VIDYAPITH TRUST Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. P MAZUMDER MR N ALAM M. BORUAH	SC, BTC

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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 8

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE S.K. MEDHI AND
HONOURABLE MR.JUSTICE K. SEMA AND WILL RISE AT
2:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
9	CRL.A(J)/71/2020 5 Y 2 M 27 D.:AT 10.30 AM.	SANJIB MAHANTI Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
ORDERS				
10	Crl.A./57/2024 WITH LCR 4 FILES. B/O.	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM
	WITH I.A.(Crl.)/390/2024 in Crl.A./57/2024	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	WP(C)/817/2025 FIXED	SRI UTPAL KALITA AND ANOTHER Versus THE STATE OF ASSAM AND THREE ORS	MR. B K DAS	SC, BTC SC, IRRIGATION
22	WP(C)/832/2025 FIXED	BICHITRA GOPAL NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. D K DAS MS DHRITI HAZARIKA	GA, ASSAM
23	WP(C)/967/2025 B/O	TULUMONI DAS Versus THE STATE OF ASSAM AND 8 ORS	MR S KHOUND MR P NEOG MS. N BORAH MS. S. SAIKIA	GA, ASSAM
ADMISSION				
24	WP(C)/3654/2016 FIXED	FAIZ UDDIN MAZUMDER Versus THE UNION OF INDIA and ANR	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	C.G.C. MR.S S ROY ASSTT.S.G.I.
25	WP(C)/4539/2018 FIXED	G/202854L HAV/GD PRITAM SINGH Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR H GUPTA (R1-3) ASSTT.S.G.I.
26	WP(C)/8345/2018 FIXED	KHOT MANOJ KASHINATH Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR H GUPTA (C.G.C., R1-R3) ASSTT.S.G.I.

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
35	WP(C)/795/2025 B/O	PAPU MALA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH	SC, REVENUE
36	WP(C)/837/2025 FIXED	ARIFA SULTANA PARVIN Versus THE STATE OF ASSAM AND 3 ORS.	MR N ZAMAN MR. H RAHMAN MR. KHAIRUL ISLAM	SC, FINANCE DEPTT. SC, SBI
37	WP(C)/989/2025 B/O	MONORANJAN SAIKIA Versus UNION OF INDIA AND 3 ORS	MR S K AGARWAL M AGARWAL	SC, GST DY.S.G.I.
ADMISSION				
38	WP(C)/5346/2024 FIXED AT 2:00 P.M.	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/19/2025 in WP(C)/5346/2024	THE STATE OF ASSAM Versus ASROF KALAM AZAD LASKAR	MR. K KONWAR MS P THAPA	MR K P PATHAK SC, ECA
	WITH I.A.(Civil)/31/2025 in WP(C)/5346/2024	THE STATE ELECTION COMMISSION Versus ASROF KALAM AZAD LASKAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
39	WP(C)/5613/2024	ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/30/2025 in WP(C)/5613/2024	THE STATE ELECTION COMMISSIONER Versus ABDUL AHAD LASKAR,	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
40	WP(C)/5631/2024	NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC

	<p>WITH I.A.(Civil)/18/2025 in WP(C)/5631/2024</p>	<p>THE STATE OF ASSAM Versus NILIMA BEGUM LASKAR</p>	<p>MR. K KONWAR MS P THAPA</p>	<p>MR H R A CHOUDHURY</p>
41	<p>WITH WP(C)/5664/2024</p>	<p>DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.</p>	<p>MR. S B LASKAR MR. H A LASKAR MS D DUTTA</p>	<p>SC, P AND R.D. GA, ASSAM</p>
	<p>WITH I.A.(Civil)/4090/2024 in WP(C)/5664/2024</p>	<p>THE STATE OF ASSAM Versus DILWAR HUSSAIN BARBHUIYA</p>	<p>GA, ASSAM GA, ASSAM</p>	<p>MR. H A LASKAR MS D DUTTA SC, ECA</p>
42	<p>WITH WP(C)/5706/2024</p>	<p>HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS</p>	<p>MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA</p>	<p>SC, P AND R.D. GA, ASSAM SC, ASEC</p>
	<p>WITH I.A.(Civil)/4091/2024 in WP(C)/5706/2024</p>	<p>THE STATE OF ASSAM Versus HABIBUR RAHMAN</p>	<p>SC, P AND R.D. SC, ASEC</p>	<p>MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA SC, ECA</p>
	<p>WITH I.A.(Civil)/4094/2024 in WP(C)/5706/2024</p>	<p>THE STATE ELECTION COMMISSION Versus HABIBUR RAHMAN AND TEN ORS</p>	<p>MR. RAKESH DUBEY</p>	<p>SC, P AND R.D. MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA</p>
43	<p>WITH WP(C)/5751/2024</p>	<p>ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS</p>	<p>MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI</p>	<p>SC, P AND R.D. GA, ASSAM SC, ASEC</p>
	<p>WITH I.A.(Civil)/17/2025 in WP(C)/5751/2024</p>	<p>THE STATE OF ASSAM Versus ABDUL MOTLEB</p>	<p>MR. K KONWAR MS P THAPA</p>	<p>MR H R A CHOUDHURY SC, ECA</p>
	<p>WITH I.A.(Civil)/22/2025 in WP(C)/5751/2024</p>	<p>THE STATE ELECTION COMMISSION, Versus ABDUL MOTLEB</p>	<p>MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p>	<p>GA, ASSAM</p>
44	<p>WITH WP(C)/5771/2024</p>	<p>DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS</p>	<p>MR. A K TALUKDAR MR S ISLAM MR. S I KHAN</p>	<p>SC, P AND R.D. SC, ECI</p>
	<p>WITH I.A.(Civil)/14/2025 in WP(C)/5771/2024</p>	<p>THE STATE OF ASSAM AND ORS Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL</p>	<p>MR. K KONWAR MS P THAPA</p>	<p>MR. A K TALUKDAR SC, ECA</p>
	<p>WITH I.A.(Civil)/23/2025 in WP(C)/5771/2024</p>	<p>THE STATE ELECTION COMMISSION Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR</p>	<p>MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p>	<p>GA, ASSAM</p>
45	<p>WITH WP(C)/5810/2024</p>	<p>ABDUL AZIZ MAZUMDER AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS</p>	<p>MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM</p>	<p>SC, P AND R.D. GA, ASSAM</p>
	<p>WITH I.A.(Civil)/21/2025 in WP(C)/5810/2024</p>	<p>THE STATE ELECTION COMMISSION, Versus ABDUL AZIZ MAZUMDER AND ORS</p>	<p>MR. RAKESH DUBEY</p>	<p>GA, ASSAM</p>

46	<p>WITH WP(C)/5984/2024</p> <p>WITH I.A.(Civil)/9/2025 in WP(C)/5984/2024</p> <p>WITH I.A.(Civil)/25/2025 in WP(C)/5984/2024</p> <p>WITH I.A.(Civil)/28/2025 in WP(C)/5984/2024</p>	<p>MD. RAFIQL ISLAM Versus THE STATE OF ASSAM AND 3 ORS</p> <p>THE STATE OF ASSAM Versus MD RAFIQL ISLAM</p> <p>THE STATE ELECTION COMMISSION, Versus MD RAFIQL ISLAM</p> <p>THE STATE ELECTION COMMISSION Versus NILIMA BEGUM LASKAR</p>	<p>MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY</p> <p>MR. K KONWAR MS P THAPA</p> <p>MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p> <p>MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN</p>	<p>SC, P AND R.D. SC, ASEC</p> <p>MR H R A CHOUDHURY SC, ECA</p> <p>GA, ASSAM</p> <p>GA, ASSAM</p>
47	<p>WITH WP(C)/6347/2024</p> <p>WITH I.A.(Civil)/15/2025 in WP(C)/6347/2024</p> <p>WITH I.A.(Civil)/16/2025 in WP(C)/6347/2024</p>	<p>ALI AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS</p> <p>THE ASSAM STATE ELECTION COMMISSION, Versus ALI AHMED LASKAR</p> <p>THE STATE OF ASSAM Versus ALI AHMED LASKAR</p>	<p>MR B BURAGOHAİN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI</p> <p>MR B BURAGOHAİN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p> <p>MR. K KONWAR MS P THAPA</p>	<p>SC, P AND R.D. GA, ASSAM SC, S E C</p> <p>MR. N S LASKAR SC, ECA</p>
48	<p>WITH WP(C)/6413/2024</p> <p>WITH I.A.(Civil)/4089/2024 in WP(C)/6413/2024</p>	<p>SHAMS UDDIN BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS</p> <p>THE STATE OF ASSAM Versus SHAMS UDDIN BARLASKAR</p>	<p>MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR</p> <p>GA, ASSAM</p>	<p>SC, P AND R.D. GA, ASSAM</p> <p>MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR</p>
49	<p>WITH WP(C)/6768/2024</p> <p>WITH I.A.(Civil)/26/2025 in WP(C)/6768/2024</p>	<p>ABDUR ROUF CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.</p> <p>THE STATE ELECTION COMMISSION Versus ABDUR ROUF CHOUDHURY</p>	<p>MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN BARASHA BORAH BORDOLOI</p> <p>MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p>	<p>SC, P AND R.D. SC, ELECTION COMMISSION.</p> <p>GA, ASSAM</p>
50	<p>WITH WP(C)/6829/2024</p>	<p>LAMAJUAR GOAN PANCHAYAT BAY AINEE DELIMITATION PROTIBADI MONCHO AND ORS Versus THE STATE OF ASSAM AND 7 ORS</p>	<p>MR. A K TALUKDAR MR S ISLAM MR. S I KHAN</p>	<p>SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.</p>
51	<p>WITH WP(C)/6899/2024</p> <p>WITH I.A.(Civil)/29/2025 in WP(C)/6899/2024</p>	<p>IKBAL HUSSAIN KHAN AND ORS Versus THE STATE OF ASSAM AND 7 ORS</p> <p>THE STATE ELECTION COMMISSION Versus IKBAL HUSSAIN KHAN AND ORS</p>	<p>MR. M U MONDAL MS. N NASRİN MR K ISLAM MR A ALIM SK MR. A W MONDAL</p> <p>MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN</p>	<p>SC, P AND R.D. GA, ASSAM SC, A S E C</p> <p>GA, ASSAM</p>

52	WITH WP(C)/7029/2024	ABDUL LATIF AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, A S E C
53	WITH WP(C)/2/2025	HUSSAIN AHMED CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
54	WITH WP(C)/34/2025	MONJUR AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
55	WITH WP(C)/40/2025	MD. AYUB ALI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. SC, A S E C
56	WITH WP(C)/42/2025	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY	SC, P AND R.D. SC, A S E C
57	WITH WP(C)/43/2025	SHEIKH HASINA KHATUN AND 22 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, P AND R.D. GA, ASSAM SC, ASEC
58	WITH WP(C)/48/2025	NAGORIK ADHIKAR SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	SC, P AND R.D. GA, ASSAM SC, A S E C
59	WITH WP(C)/52/2025	SAIRA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. R C PAUL MR. A R DAS	SC, P AND R.D. GA, ASSAM SC, ASEC
60	WITH WP(C)/101/2025	SURENDRA KUMAR SINHA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
61	WITH WP(C)/102/2025	RAJPASHA NAGORIK SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
62	WITH WP(C)/109/2025	NAZRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASEC
63	WITH WP(C)/117/2025	IFTIKAR AHMED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM SC, ASEC
64	WITH WP(C)/376/2025	ABDUR ROUF AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, P AND R.D. GA, ASSAM SC, ASEC
65	WP(C)/337/2025 FIXED	MAHABAL CEMENT PRIVATE LIMITED Versus THE STATE OF ASSAM AND 10 ORS	G. GOSWAMI R SARMAH MS M KAKOTY MS P SAIKIA	GA, ASSAM MR. A I KATHAR (R9, R10, R11) MR. A RONGPHAR (R9, R10, R11) SC, DIMA HASAO

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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

-

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
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11)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
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13)	MS. R S SADIAL	17-02-2025	To	21-02-2025
14)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
15)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
16)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
17)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
18)	MR P C DEY	20-02-2025	To	21-02-2025
19)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
20)	MS. D SAIKIA	12-02-2025	To	07-03-2025
21)	MR D K DAS	20-02-2025	To	03-03-2025
22)	K U AHMED	21-02-2025	To	27-02-2025
23)	MR. S SARMA	21-02-2025	To	25-02-2025
24)	MR. A K PURKAYASTHA	21-02-2025	To	21-02-2025
25)	MR. S C KEYAL	20-02-2025	To	22-02-2025



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday,21st February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE SOUMITRA SAIKIA****COURT NO: 10****[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
54	WP(C)/687/2025 FIXED	MANU KASHYAP Versus STATE BANK OF INDIA AND 5 ORS.	D DAS M R BHARALI PRERNA	MR. B K SEN(R-2) MR A HUSSAIN(R-2) F. SHAHIN (R-2) I KHATOON(R-2) P SINGH(R-2) SC, SBI
55	WP(C)/885/2025 FIXED	MS A K DAS AND SONS Versus THE UNION OF INDIA AND ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	SC, NHAI DY.S.G.I.
56	WP(C)/1003/2025 B/O	KADOM TERANGPI Versus THE UNION OF INDIA	MR B P BORAH MR. U S BORA MR P J DUTTA	GA, ASSAM DY.S.G.I. SC, K A A C SC, PCB SC, FOREST
57	WP(C)/1004/2025 B/O	M/S MEGHALAYA CONSTRUCTION AND SUPPLY COMPANY Versus HINDUSTAN STEEL WORKS CONSTRUCTION LIMITED AND 3 ORS	MR. R HUSSAIN MRS. S ROY MR A A AHMED	DY.S.G.I.
58	WP(C)/1009/2025 B/O	BRONSON TERANG Versus THE UNION OF INDIA AND 15 ORS.	MR B P BORAH MR. U S BORA MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	GA, ASSAM DY.S.G.I. SC, PCB SC, FOREST SC, K A A C
59	WP(C)/1011/2025 B/O	M/S MEGHALAYA CONSTRUCTTON AND SUPPLY COMPANY Versus HINDUSTAN STEELWORKS CONSTRUCTION LIMITED AND ORS	MR. A BISWAS MRS. S ROY MR A A AHMED	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
60	WP(C)/8149/2022 FIXED	CYRIX HEALTH CARE PRIVATE LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR. D GOSWAMI	SC, NHM
61	WITH WP(C)/8220/2022	CYRIX HEALTH CARE PRIVATE LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR. D GOSWAMI	SC, NHM SC, HEALTH AND F W

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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
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5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
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23)	MR. S SARMA	21-02-2025	To	25-02-2025
24)	MR. A K PURKAYASTHA	21-02-2025	To	21-02-2025
25)	MR. S C KEYAL	20-02-2025	To	22-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,21st February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH AND RFA MATTERS

ITEM NO. 44 IN THE DAILY CAUSELIST HAS BEEN TRANSFERRED TO COURT NO.3]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
57	RSA/250/2010 (AT 2:00 PM), (HEARING), WITH LCR, BY SLIP	SARASWATI GHOSH and 10 ORS Versus MD.ASHIRRUDDIN AHMED	A J ATIA P CHAKRABORTY J UDDIN	M A I HUSSAIN DR.B AHMED M ALI MR A A DEWAN(R-1) MR. S BANIK(R-1) M TALUKDAR MR A R BHUIYAN MR. A HUSSAIN(R-1) MR REZABUL HOQUE(R-1) MR REZABUL HOQUE(R-1)
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
58	RFA/37/2022	JURIMONI BORDOLOI Versus BIPUL BHOWMICK	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
ORDERS				
59	I.A.(CrI.)/146/2025 BA 413/2025(D/O), B/O in Bail Appln./413/2025	JAHIR UDDIN Versus THE STATE OF ASSAM	MR. T SK	PP, ASSAM
60	I.A.(CrI.)/150/2025 AB 233/2025(D/O), B/O in AB/233/2025	MOZIBOR RAHMAN AND 5 ORS Versus THE STATE OF ASSAM	MD I H LASKAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
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[For Friday,21st February 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	CRP(IO)/53/2025 FIXED	SRI KAKIL NAMASUDRA AND 2 ORS Versus MRINAL KANTI DEB AND ORS	MR S KHOUND MR. A LAL M K DEB P GANDHIYA	GA, ASSAM
	WITH I.A.(Civil)/489/2025 in CRP(IO)/53/2025	SRI KAKIL NAMASUDRA AND 2 ORS Versus MRINAL KANTI DEB AND ORS	MR. A LAL M K DEB M K DEB P GANDHIYA	GA, ASSAM
ADMISSION				
48	MFA/50/2024 FIXED	PHATEMA BIBI Versus THE UNION OF INDIA	MR S DAS MS J KALITA	SC, NF RLY
49	MFA/52/2024 FIXED	KANONG TIMUNGPI Versus THE UNION OF INDIA	MR B C DAS MS J KALITA	SC, NF RLY
ORDERS				
50	CRP(IO)/375/2024 FIXED	BHABIRAM DAS Versus JUNAKI DAS AND 9 ORS	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	GA, ASSAM MR S SARMAH (R-7,8) MR S SARMAH (R-7,8)

LEAVE NOTE OF ADVOCATES FOR 21/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	Bail Appln./2916/2024	MD IRFAN KHAN Versus THE UNION OF INDIA	MR. B BARMAN MS H B BARMAN MS D DUTTA	SC, NCB
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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

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18)	MR P C DEY	20-02-2025	To	21-02-2025
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25)	MR. S C KEYAL	20-02-2025	To	22-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,21st February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
50	AB/131/2025 FIXED	SRI INDRESWAR BORA Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MS. M BORA	PP, ASSAM
ADMISSION				
51	Crl.Pet./11/2025 WITH LCR 1 FILE(SCANNED COPY), FIXED	DHRUBAJYOTI HATIBARUAH AND 12 ORS Versus THE STATE OF ASSAM AND ANR	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	PP, ASSAM
BAIL HEARING				
52	AB/276/2025 FIXED	SRI BHARAT BORAH ALIAS SRI RAJIB BORAH Versus THE STATE OF ASSAM	MR. T K BHUYAN MR. C TALUKDAR	PP, ASSAM
53	AB/369/2025 FIXED	SREE KUMAR DAS Versus THE STATE OF ASSAM	MR. P TALUKDAR MS D ANGANA	PP, ASSAM
ORDERS				
54	I.A.(Crl.)/151/2025 CONNECTED WITH ITEM NO. 6 OF THE DAILY CAUSE LIST in Crl.Rev.P./18/2025	AMIT KUMAR TURAHA Versus THE STATE OF ASSAM	PRASENJIT MAZUMDER	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

3	I.A.(Civil)/511/2025 IN WP(C) 4597/2023 (D/O), B/O in Review.Pet./123/2024 WITH Review.Pet./123/2024	DIPALI BASUMATARY Versus THE STATE OF ASSAM AND ORS	MR SAURADEEP DEY MR SAURADEEP DEY	
		DIPALI BOSUMATARI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 21/02/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
58	WP(C)/5075/2016 FIXED	BEDABRATA BORA Versus THE STATE OF ASSAM AND 3 ORS	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	GA, ASSAM
	WITH I.A.(Civil)/1268/2016 in WP(C)/5075/2016	BEDABRATA BORA Versus THE STATE OF ASSAM AND 3 ORS	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	GA, ASSAM
59	WP(C)/3107/2023 PERSONAL APPEARANCE AT 10:30 A.M.FIXED	MANOJ KUMAR MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A GAYAN	GA, ASSAM SC, BTC SC, PWD MS. S KONWAR
60	WP(C)/5862/2024 FIXED	PRIYANKA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
	WITH WP(C)/6191/2024	JAYANTA DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
62	WP(C)/5988/2024 B/O	KANDARPA KUMAR ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. P P BORTHAKUR PRIYANKU PRATIM PARASOR MR. T KALITA MS IVY HUSSAIN	GA, ASSAM
63	WP(C)/532/2025 BY SLIP	NANDINI KAKATI Versus THE STATE OF ASSAM AND 2 ORS	MR A CHOWDHURY MS. B CHOWDHURY IMSENKALA	GA, ASSAM
	WITH WP(C)/533/2025	DR KALYAN KUMAR DAS Versus THE STATE OF ASSAM AND TWO ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
65	WP(C)/534/2025	RUMIR TIMUNGPI Versus THE STATE OF ASSAM AND TWO ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM

66	WITH WP(C)/535/2025	MD FARUK AHMED Versus THE STATE OF ASSAM AND TWO ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
67	WITH WP(C)/536/2025	KULA PRADIP BHATTACHARYYA Versus THE STATE OF ASSAM AND TWO ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
68	WITH WP(C)/537/2025	HITESH MAZUMDAR Versus THE STATE OF ASSAM AND THREE ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
69	WITH WP(C)/538/2025	DIPANKAR DUTTA LAHKAR Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
70	WITH WP(C)/539/2025	CHAKRADHAR DEKA Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, CO OP GA, ASSAM
71	WITH WP(C)/540/2025	DHRUBAJYOTI HATIBARUAH Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
72	WITH WP(C)/541/2025	NITU MANI DAS Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
73	WITH WP(C)/542/2025	AKASHEE DUWARAH Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
	WITH I.A.(Civil)/201/2025 in WP(C)/542/2025	AKASHEE DUWARAH Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
74	WITH WP(C)/561/2025	SAURAV PRAN SHARMA Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM SC, EXCISE DEPTT.
75	WITH WP(C)/562/2025	PUSHKAL GOGOI Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
76	WITH WP(C)/566/2025	MRIDUL HAZARIKA Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM
77	WITH WP(C)/568/2025	NILANJAL GOGOI Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM

78	WITH WP(C)/572/2025	BIKASH SARMA Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, CO OP GA, ASSAM
79	WITH WP(C)/573/2025	ANAL JYOTI DAS Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
80	WITH WP(C)/574/2025	DHIRAJ KUMAR JAIN Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
ORDERS				
81	WP(C)/6386/2024 FIXED	DR. TARUN KUMAR DEORI @ DR. TARUN KUMAR DEORI Versus THE STATE OF ASSAM AND 41 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, HEALTH
82	WP(C)/6944/2024 FIXED	DIPENDRA PATOWARY Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, NHAI DY.S.G.I. SC, AEGCL

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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

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